population 100 persons and above. As per the programme Guidelines, the roads connecting agricultural fields to main roads are not part of Core Network and do not come under purview of PMGSY. Further, no specific proposal has been received from Jharkhand and Gujarat to construct roads connecting the agricultural fields to main roads.

## PMGSY works in Tamil Nadu

4292. SHRI TIRUCHI SIVA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of works sanctioned, *i.e.*, number of roads that are under construction and the number of roads constructed along with their length, under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Tamil Nadu during the last three years and the current year, district-wise; and
- (b) the details of the funds allocated to and utilised by the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the Core Network. Projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) are tendered, awarded and executed by State Governments through their designated agencies, *i.e.*, State Rural Roads Development Agencies (SRRDAs) at the State level. The Annual Allocation of Central funds under PMGSY are based upon States' absorption capacity, balance works in hand, unspent balance etc. As per Programme guidelines, the funds for the cleared projects are made available to the State Governments in two instalments. The first instalment is equivalent to 50% of the cleared value of projects or Annual Allocation (whichever is less). For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds.

Since inception of PMGSY, 7,246 works with a value of ₹ 4,253.33 crore covering a road length of 15,295.86 km have been sanctioned by the Ministry of Rural Development to Tamil Nadu. Out of this, the State has reported that 6,561 works have been completed covering a road length of 13,690.42 km, as on 31.3.2017. The fund sharing pattern of PMGSY has been revised in the ratio of 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States (Jammu and Kashmir, Himachal Pradesh and Uttarakhand) for which it is be 90:10.

The district-wise details of work completion are not maintained in the Ministry. Details of allocation of Central Fund, expenditure incurred by the State and road length completed under PMGSY in Tamil Nadu during the last three year and current year are as follows:—

| Year    | Central      | Central fund | Expenditure  | No. of     | Road length |
|---------|--------------|--------------|--------------|------------|-------------|
|         | Allocation   | released     | reported by  | roads      | completed   |
|         | (₹ in crore) | (₹ in crore) | State*       | completed  | (in Km.)    |
|         |              |              | (₹ in crore) |            |             |
| 2014-15 | 227          | 239.65       | 580.72       | 877        | 1965.28     |
| 2015-16 | 205          | 205          | 98.03        | 157        | 318.38      |
| 2016-17 | 254          | 254          | 253.19       | 334        | 883.19      |
| 2017-18 | 400          | =            | =            | 8 <b>5</b> | =           |

<sup>\*</sup>Including State Share

## Identification of circuits for cruise tourism

4293. SHRI MAJEED MEMON: Will the Minister of SHIPPING be pleased to state:

- (a) whether home ports for global liners are being considered to boost cruise tourism;
- (b) whether the Ministry is identifying some international, domestic and river cruise circuits for development;
  - (c) if so, the names of the cruise circuits;
  - (d) the number of cruise ships reaching five major Indian Ports every year;
- (e) whether the home ports will push local economic activities in view of the fact that the deboarded passengers would visitand spend in Indian cities; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. To attract cruise liners in major ports and use them as homeports, major ports provide rebate of 25% in vessel related charges for coastal cruise movement. This rebate is in addition to the 40% existing rebate for coastal vessels. Further, walk-in berthing/preferential berthing is given to homeport cruise without any extra charge. During the cruise season 2016-17, cruise ship Costa Neo Classica made Mumbai Port as homeport for 7 voyages.

(b) and (c) Development and promotion of tourist destinations and products including cruise circuits and implementation of tourism projects is primarily the responsibility of the respective State Government/Union Territory (UT) Administration.